


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 13 /07/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/07/2021 is circulated for information.


13.7.21
(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of June, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6193	98	87	6204
MUMBAI	13857	195	56	13996
KOLKATA	10459	51	101	10409
CHENNAI	9272	64	36	9300
BANGALORE	9130	37	464	8703
AHMEDABAD	10448	262	334	10376
ALLAHABAD	1882	33	0	1915
CHANDIGARH	5099	59	18	5140
HYDERABAD	4307	33	201	4139
TOTAL	70647	832	1297	70182

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of June, 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	6	436	75(29 order reserved)	
2	MUMBAI	30	30	5	
3	KOLKATA	26	101	101	Pronouncement-05 Order Reserved-02
4	CHENNAI	44	SM case	Cases posted before SM Bench on 07/06/,14/06 & 15/06/21	
5	BANGALORE	464	464	464	SVLDRS CASES
6	AHMEDABAD	20	841	334	
7	ALLAHABAD	Nil	17 (filed in earlier r	Nil	
8	CHANDIGARH	6	6	18	
9	Hyderabad	4	4	201	

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.07.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBI	ALLBD	CHD	HYD	
1993	0	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0	1
2003	0	0	0	0	2	0	0	0	0	7
2004	6	0	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	1	0	0	0	0
2006	15	6	0	0	1	5	0	0	0	0
2007	3	2	0	0	2	5	1	4	5	5
2008	4	6	2	0	18	1	3	7	3	3
2009	45	69	150	0	114	40	13	14	37	
2010	43	18	215	7	476	86	14	70	18	
2011	23	61	570	72	502	178	20	211	64	
2012	54	520	453	104	702	476	66	294	395	
2013	94	747	509	679	719	962	45	441	309	
2014	149	1056	619	1009	985	962	75	544	378	
2015	187	1025	589	1274	945	947	116	456	279	
2016	311	1744	1012	1273	1136	1046	105	360	481	
2017	537	1689	925	1204	1036	915	125	542	579	
2018	1378	2315	2523	1641	1051	1219	244	970	534	
2019	1535	2397	1804	1159	414	2127	312	620	368	
2020	1022	1394	606	547	274	845	561	382	344	
2021	793	943	432	331	325	560	215	225	331	
TOTAL	6204	13996	10409	9300	8703	10376	1915	5140	4139	

MONTHLY STATEMENT FOR THE MONTH OF June 2021 AS ON 01/07/2021

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTO	S TAX	AD	TOTAL	STAY	EXCIS	CUSTOM	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY
DELHI	1051	1833	3257	52	6193	0	13	30	51	3	97	0	0	0	0	0	0	0	1	0	0	0	1	0
MUMBAI	3994	5165	4698	0	13857	0	32	72	89	0	193	0	0	2	0	0	2	0	0	0	0	0	0	0
KOLKATA	4026	2451	3982	0	10459	402	23	18	10	0	51	2	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2037	3345	3890	0	9272	15	11	32	21	0	64	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2238	1529	5363	0	9130	8	15	8	14	0	37	2	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4981	2582	2885	0	10448	33	49	173	40	0	262	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	618	488	776	0	1882	52	6	5	22	0	33	3	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2169	968	1962	0	5099	0	32	4	23	0	59	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1153	860	2294	0	4307	5	10	6	17	0	33	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	22267	19221	29107	52	70647	515	191	348	287	3	829	7	0	2	0	0	2	0	1	0	0	0	1	0

1 Sanctioned strength of the Members is 33 and working strength is 17 as on 01.07.2021

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of June, 2021 for 16 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

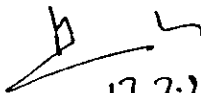
1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12	Sh. P. Dinesha Member(Judicial)	Nil
2 Sh. Ashok Jindal, Member(Judicial))	Nil	13	Sh. Ajay Sharma Member(Judicail)	Nil
3 Sh. Anil Choudhary, Membe (Judicial)	Nil	14	Ms. Rachna Gupta Member(Judicial)	1
4 Sh. S. K. Mohanty, Member (Judicial)	Nil	15	Mr. Sanjiv Srivastava Member (Technical)	8
5 Sh. Ramesh Nair, Member (Judicial)	Nil	16	Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
6 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	17	Mr. P. Anjani Kumar, Member(Technical)	Nil
7 Shri S.S. Garg, Member (Judicial)	Nil			
8 Sh. P. K. Choudhary, Member (Judicial)	Nil			
9 Sh. Raju, Member(Technical)		7		
10 Sh. C.J. Mathews, Member(Technical)	Nil			
11 Sh. P. Venkata Subba Rao Member (Tech)	Nil			

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY
0	1	0	0	1	0	45	10	30	0	86	0	1019	1852	3278	55	6204	0
0	0	0	0	0	0	4	7	45	0	56	0	4022	5232	4742	0	13996	0
0	0	0	0	0	0	35	3	63	0	101	1	4014	2466	3929	0	10409	403
0	0	0	0	0	0	5	11	20	0	36	0	2043	3366	3891	0	9300	15
0	0	0	0	0	0	203	2	259	0	464	1	2050	1535	5118	0	8703	9
0	0	0	0	0	0	152	4	178	0	334	5	4878	2751	2747	0	10376	28
0	0	0	0	0	0	0	0	0	0	0	0	624	493	798	0	1915	55
0	0	0	0	0	0	4	3	11	0	18	0	2197	969	1974	0	5140	0
0	0	0	0	0	0	58	0	143	0	201	0	1105	866	2168	0	4139	5
0	1	0	0	1	0	507	40	749	0	1296	7	21952	19530	28645	55	70182	515


 13.7.21
 (MUKESH GUPTA)
 Deputy Registrar.